

Information note to the Press (Press Release No. 33/2015)

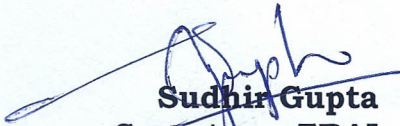
For Immediate Release

Telecom Regulatory Authority of India

**Extension of time for receiving comments on Draft Telecom
Consumer Protection (Eighth Amendment) Regulations, 2015**

New Delhi, 12th May, 2015: The Telecom Regulatory Authority India (TRAI) issued a draft Telecom Consumer Protection (Eighth Amendment) Regulations, 2015 for public consultations, inviting comments of stakeholders by 12th May, 2015.

2. On request of the stakeholders, the last date for receipt of written comments has been extended up to 26.05.2015.
3. The comments may be sent , preferably in the electronic form to Mr. A. Robert J. Ravi, Advisor (CA & QoS), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg, New Delhi-110 002 (Tel No. -011- 23230404, Fax No. 011- 23213036) on the e-mail address advqos@gmail.com. Comments received will be posted on the website of TRAI.


Sudhir Gupta
Secretary, TRAI